Annexure 4

Name of Corporate Debtor:		M/s. Ayurwin Pharma Private Limited														
Date of C	Commencement of CIRP:	05.02.2020 21.01.2021														
List of Cr	reditors as on:															
		•		List	of unsecured finan	cial creditors (Oth	er than financial creditors	belonging to any cl	ass of creditors)							
															(Amount in	
SI. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered	Whether related	% of voting share	contingent claim	mutual dues,	claim not	claim under		
					admitted		security interest	by guarantee	party?	in CoC		that may be	admitted	verification		
							-					set-off				
1	L IndusInd Bank Limited	UFC 1	22-04-2020	51,09,894	51.09.894	Unsecured	NA		No	5.00%	-	-	-			
2	CapFloat Financial Services Private Limited	_	13-08-2020	74,10,260		Unsecured	NA		No	0	0	0	C	74.10.260	Claim under	
		· · -		, , ,								1		', ', '	verification	
															since the book	
															of accounts of	
										_		_	_		the Corporate	
3	Lords Distributors Pvt. Ltd.	UFC_3	19-08-2020	42,10,341	-	Unsecured	NA		No	0	0	미	0	42,10,341	Debtor are not	
															available	
															avanable	
	Total	1,67,30,495	51,09,894		_	_		5.00%			_	1,16,20,601				
	iutai	1,07,30,433	31,03,034	I		1	1	3.00%	, i -		· -	1,10,20,601	I			

Note: The Committee of Creditors in the 3rd CoC meeting held on 9th June 2020 has resolved to liquidate the Corporate Debtor. The Resolution Professional has filed an application for liquidation with the Hon'ble NCLT, Bengaluru and the same is pending before the Hon'ble NCLT.